

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **03.05.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : S Sharvesh  
Vs  
Canara Bank

**MAIN PETITION NUMBER** : CP(IB)/217(CHE)2023  
**(IA/MA) APPLICATION NUMBERS**  
IA(IBC)/483(CHE)2024

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**ORDER**

Present: Shri. A.S. Sathish Kumar, Ld. PCS for the Petitioner.  
Shri. M. Govindarjan, IRP in person.  
None for the Respondent.

Fee and expenses in terms of the order dated 01.03.2024 paid.

Till date, Respondent has not filed the reply.

List the petition for reply/hearing on **01.07.2024**.

**Sd/-**

**VENKATARAMAN SUBRAMANIAM**  
MEMBER (TECHNICAL)

**Sd/-**

**SANJIV JAIN**  
MEMBER (JUDICIAL)

vs